

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:983
ANSWERED ON:29.11.2005
RESERVATION OF SEATS FOR SCS/ STS
Nikhil Kumar Shri

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the private educational institutions in the country are providing reservations to the weaker sections of society;
- (b) if not, the role of UGC in getting reservation to the weaker sections of society in such educational institutions;
- (c) whether the Government proposes to amend foreign Universities Bill in order to regulate the fee structure of foreign universities having their branches in the country and also to reserve seats for the students of SCs/STs and backward classes; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A. FATMI)

- (a) & (b) : The Hon'ble Supreme Court vide its recent judgement in P.A.Inamdar Vs State of Maharashtra (2005) has decided that the State does not have any right to implement the policy of reservation in unaided private professional educational institutions.
- (c) The Government has not taken a final view in regard to the entry and operations of foreign educational providers.
- (d) Does not arise.